# Central Administrative Tribunal Madras Bench

### CP 310/00067/2019 in OA 310/01628/2018

# Dated Monday the 25th day of November Two Thousand Nineteen

#### PRESENT

Hon'ble Mr. P. Madhavan, Member(J) &
Hon'ble Mr. T. Jacob, Member(A)

V.Balakrishnan (HRMS No. 199500199) Telecom Technician, BSNL, Telephone Exchange, Chidambaram 608001. Cuddalore Telecom District, Presently working at Olakkur.

... Applicant

By Advocate M/s. N. K. Srinivasan

Vs.

1.Sri. V. Raju,
Chief General Manager,
Tamil Nadu Telecom Circle, BSNL,
7<sup>th</sup> Floor, BSNL ADMN Building,
No. 16, Greams Road, Chennai 600006.

2.Sri. Jayakumar Jayavelu, General Manager, Bharat Sanchar Nigam Ltd, O/o. General Manager Telecom, Cuddalore 607001.

... Respondents

By Advocate Mr. M. S. Velusamy

## **ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed alleging wilful disobedience of the order of this Tribunal dated 12.12.2018 in OA 1628/2018.

- 2. When the matter came up for hearing today, learned counsel for the respondents produces a copy of the order dated 21.11.2019 and letter dated 22.11.2019 and submits that the order of this Tribunal had been fully complied with and the CP could be closed. The copy of the order dated 21.11.2019 and letter dated 22.11.2019 is taken on record. Counsel for the applicant present.
- 3. Accordingly Contempt Petition is closed. Notices discharged.

(T. Jacob) (P. Madhavan)
Member (A) 25.11.2019 Member(J)
AS